



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:25 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
41	WP(C)/796/2022 FIXED	THE UNION OF INDIA AND 3 ORS Versus DIGANTA KUMAR CHETIA	MR A DASGUPTA MR. B K DAS MR H P GUWALA	MR. U K NAIR MR. M P SARMA MR. M P SARMA MR. A BORO
ORDERS				
42	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP) GA, ASSAM
43	Review.Pet./104/2022 FIXED, WITH WA/293/2021 (D/O)	JOONMANI PAGAG GAM Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	
HEARING				
44	Mat.App./9/2017 FIXED	SRI MRIDUL BARUAH Versus SMTI SANGITA BORAH BARUAH	MR G P BHOWMIK MR D KALITA MS.P CHETIA	
	WITH I.A.(Civil)/499/2017 in Mat.App./9/2017	SRI MRIDUL BARUAH Versus SMTI SANGITA BORAH BARUAH	MRG P BHOWMIK MS.P CHETIA	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
16)	MR. A AHMED	30-07-2022	To	06-08-2022
17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022
21)	MR. S SINHA	04-08-2022	To	10-08-2022
22)	MR. R P SINGH	09-08-2022	To	23-08-2022
23)	MR D K DAS	04-08-2022	To	08-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:30 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

12	I.A.(Civil)/3925/2019 FIXED in MACApp./12750/2019	SRI RUPAM DEKA Versus SHRIRAM GENERAL INSURANCE COMPANY LIMITED AND ANR	MR. R BORAH MR. R PHUKAN MR. P TALUKDAR	MR. R GOSWAMI (R1) MS. P BORTHAKUR (R1)
	WITH MACApp./12750/2019 (Filing Number)	SRI RUPAM DEKA Versus SHRIRAM GENERAL INSURANCE COMPANY LIMITED AND ANR		
13	I.A.(Civil)/1775/2021 FIXED in MACApp./8238/2021	MRS. SWAPNA DEORI Versus ORIENTAL INSURANCE COM. LTD.	B R DAS MR N SARMA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH MACApp./8238/2021 (Filing Number)	SWAPNA DEORI Versus ORIENTAL INSURANCE COM. LTD. B	MR N SARMA	

LEAVE NOTE OF ADVOCATES FOR 04/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
16)	MR. A AHMED	30-07-2022	To	06-08-2022

17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022
21)	MR. S SINHA	04-08-2022	To	10-08-2022
22)	MR. R P SINGH	09-08-2022	To	23-08-2022
23)	MR D K DAS	04-08-2022	To	08-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
63	WP(C)/2841/2022 B/O	SALEHA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY MR N HAQUE	SC, SEC. EDU. GA, ASSAM
ORDER (STAY VACATING)				
64	I.A.(Civil)/1982/2022 FIXED in WP(C)/3856/2022	THE GOVERNING BODY (G.B) OF DHEMAJI COMMERCE COLLEGE Versus KHAGEN KACHARI AND 3 ORS.	MR C BARUAH MR. B BARUAH	MR. A M AHMED
	WITH WP(C)/3856/2022	KHAGEN KACHARI Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR. A M AHMED MR. R A CHOUDHURY MS R DEKA P. GHOSH	SC, HIGHER EDU MR C BARUAH (R-3) MR. B BARUAH (R-3) MR S HUSSAIN (R-4)
ORDER NO STEPS				
65	WP(C)/712/2022 FIXED	MINA GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS D DUTTA	SC, SEC. EDU. GA, ASSAM
66	WITH WP(C)/202/2022	DAMBARU DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH MS. B CHOWDHURY	SC, SEC. EDU.
ORDERS				
67	WP(C)/2297/2022 B/O, WITH WP(C)/930/2022(D/O), WITH LAWAZIMA COURT'S ORDER	PALLAVI TASHA AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM MR R DHAR, SC, WPT & BC MR. P BOIRAGI (R-11) MR. S J SARMAH (R-11) SC, HEALTH MR B B BARUAH (R-11)
68	WITH WP(C)/888/2022	ZOYA ALI AND ANR Versus THE STATE OF ASSAM AND 22 ORS	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	SC, HEALTH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
16)	MR. A AHMED	30-07-2022	To	06-08-2022
17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022
21)	MR. S SINHA	04-08-2022	To	10-08-2022
22)	MR. R P SINGH	09-08-2022	To	23-08-2022
23)	MR D K DAS	04-08-2022	To	08-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
15	WP(C)/5007/2022 B/O	NIJARA GOGOI (5420060 JR. TEACHER) Versus THE UNION OF INDIA AND 4 ORS.	MR D K DAS MR H BETALA MR C KUMAR	ASSTT.S.G.I.
16	WP(C)/5014/2022 B/O	SAHINUR BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
16)	MR. A AHMED	30-07-2022	To	06-08-2022
17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022

21)	MR. S SINHA	04-08-2022	To	10-08-2022
22)	MR. R P SINGH	09-08-2022	To	23-08-2022
23)	MR D K DAS	04-08-2022	To	08-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
19	WP(C)/4153/2022 PART-HEARD, FIXED	DR. N SAHEWALLA AND COMPANY PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR G N SAHEWALLA MR. A K SAHEWALLA MR M SAHEWALLA MS K BHATTACHARYYA	MR. S C KEYAL (R-2,3) MR. S K MEDHI (CGC) ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 04/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
16)	MR. A AHMED	30-07-2022	To	06-08-2022
17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022
21)	MR. S SINHA	04-08-2022	To	10-08-2022
22)	MR. R P SINGH	09-08-2022	To	23-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:25 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
52	WP(C)/1567/2022 BY SLIP	BIKASH CH. PANGGING Versus THE STATE OF ASSAM AND 25 ORS.	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, PWD
53	WP(C)/3094/2021	BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 21 ORS	MR. D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK SC, WPT AND BC SC, PWD
54	WP(C)/3095/2021	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. S SARMA (R-9,12,15,23,25,30 TO 34) MR. R HAZARIKA (R-9,12,15,23,25,30 TO 34) MR. R DHAR MR P NAYAK MR. C CHAKRAVARTY (R-9,12,15,23,25,30 TO 34) MR R SINGH SC, WPT AND BC SC, PWD
	WITH I.A.(Civil)/1511/2021 in WP(C)/3095/2021	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK MR R SINGH SC, WPT AND BC SC, PWD
55	WP(C)/3096/2021	BIDUR BORGAYAR Versus THE STATE OF ASSAM AND 22 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC,WPT&BC, R-6) MR P NAYAK (SC, PWD)

56	WITH WP(C)/3097/2021	BHARAT CH DAS Versus THE STATE OF ASSAM AND 21 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC, WPT&BC, R-6) MR P NAYAK (SC, PWD)
57	WITH WP(C)/1309/2022	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 32 ORS.	MR D K DAS MR H BETALA MR C KUMAR	SC, PWD ROAD GA, ASSAM SC, WPT AND BC
ORDERS				
58	Cont.Cas(C)/515/2018 BY SLIP	BRAHMAPUTRA UDYOG (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1- R4,R5) MR. R R Gogoi (R1-R4,R5)
59	WP(C)/6340/2021 BY SLIP	DEEP PEGU Versus THE STATE OF ASSAM AND 9 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM MR P KALITA (R-9) MRS S GOSWAMI (R-9) SC, WPT AND BC SC. WATER RESOURCE DEPTT.
HEARING				
60	WP(C)/5378/2009 FIXED	ON THE DEATH OF HER HUSBAND CONSTABLE NO. 963 MRIDUNISH GOGOI Versus THE STATE OF ASSAM AND ORS	MR I RAFIQUE MS. S B CHOUDHURY MR.P TALUKDAR MR.M AGARWAL	GA, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 04/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
16)	MR. A AHMED	30-07-2022	To	06-08-2022
17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022
21)	MR. S SINHA	04-08-2022	To	10-08-2022
22)	MR. R P SINGH	09-08-2022	To	23-08-2022
23)	MR D K DAS	04-08-2022	To	08-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 2:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 9

[THIS BENCH WILL SIT AT 2:00 P.M.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
---------------------------	---------------------	----------------------------	----------------------------

JUDGMENT

1	CRL.A(J)/1/2018	DHIREN MAJHI Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE PP, ASSAM
---	-----------------	---	--

=====

LEAVE NOTE OF ADVOCATES FOR 04/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
16)	MR. A AHMED	30-07-2022	To	06-08-2022
17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022
21)	MR. S SINHA	04-08-2022	To	10-08-2022
22)	MR. R P SINGH	09-08-2022	To	23-08-2022
23)	MR D K DAS	04-08-2022	To	08-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL RISE AT 1:15 P.M. AND WILL SIT AGAIN AFTER THE RISING OF THE DIVISION BENCH COMPRISING OF HIS LORDSHIP AND HONOURABLE MRS. JUSTICE MALASRI NANDI

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CRIMINAL BENCH (CRL.A.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

HEARING

31	Crl.A./308/2019 WITH LCR (FIVE FILES), FIXED.	MD. RAFIQUIL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR M HOQUE MR. A Z AHMED	PP, ASSAM
	WITH I.A.(Crl.)/273/2022 in Crl.A./308/2019	MD. RAFIQUIL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR M HOQUE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
16)	MR. A AHMED	30-07-2022	To	06-08-2022

17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022
21)	MR. S SINHA	04-08-2022	To	10-08-2022
22)	MR. R P SINGH	09-08-2022	To	23-08-2022
23)	MR D K DAS	04-08-2022	To	08-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
38	Bail Appln./1869/2022 B/O.	SHASHINDRA NATH BAISHYA @ SACHINDRA NATH BAISHYA Versus THE STATE OF ASSAM	S N SARMA MR. K KALITA MS. C BASUMATARY	PP, ASSAM
BAIL HEARING (BA)				
39	Bail Appln./1846/2022 FIXED.	JESMINA PARBIN Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
BAIL HEARING				
40	AB/1145/2022 FIXED.	MATIAR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S C BISWAS MR. N HAQUE MR. A K AZAD MR. F A HASSAN MR S A SIKDER	H A AHMED MR. A CHAUDHURY MR. D BORA MR. N MAHAJAN PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022

13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
16)	MR. A AHMED	30-07-2022	To	06-08-2022
17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022
21)	MR. S SINHA	04-08-2022	To	10-08-2022
22)	MR. R P SINGH	09-08-2022	To	23-08-2022
23)	MR D K DAS	04-08-2022	To	08-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

HEARING

32	Crl.Pet./610/2021 WITH SCANNED COPY OF LCR (ONE FILE)., FIXED	MAJOR (NOW LT. COL) ZAMEER AHMED KHAN AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K D CHOUDHURY	MR A HAWARI(R-3 & 4) PP, ASSAM
----	---	---	---------------------	-----------------------------------

LEAVE NOTE OF ADVOCATES FOR 04/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
16)	MR. A AHMED	30-07-2022	To	06-08-2022
17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022
21)	MR. S SINHA	04-08-2022	To	10-08-2022
22)	MR. R P SINGH	09-08-2022	To	23-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:25 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
26	WP(C)/728/2022 CAVT. NO.00162/022, FIXED	SAIKHOWA SADIYA MEEN SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM MR D J MEDHI SC, FOREST FOR CAVEATOR
WITH				
27	WP(C)/1637/2020	DIBRU PART-I MEEN SAMABAI SAMITI LTD. AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MS. M. BHATTACHARJEE, GA, ASSAM (R-1, 2, 4 TO 7) MR. P N GOSWAMI, SC, FOREST DEPTT. (R-8) MR. J. HANDIQUE, SC, REVENUE (R-3)
WITH				
28	WP(C)/520/2022 CAVT. NO. 00162/022,	DIBRU PART-I MEEN SAMABAI SAMITI LTD. AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR D J MEDHI (FOR CAVEATOR) SC, REVENUE
HEARING				
29	WP(C)/3185/2019 FIXED	KARRI BABU RAO AND ANR. Versus THE COMMISSIONER, GUWAHATI MUNICIPAL CORPN. AND 2 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	SC, GMC SC, GDD
WITH				
30	WP(C)/1822/2013	K. NAIDU and 29 ORS. Versus THE UNION OF INDIA and 7 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH MRA K RAI	MR.D SAIKIA MS.D SINHA MR.S BORA ASSTT.S.G.I. SC, GMC
WITH				
31	WP(C)/1265/2015	POLICE BHAGAT Versus THE UNION OF INDIA and 7 ORS	MR.B SHARMA MS.P BARUAH MR.K SINGHA MS.B GOGOI MR.D GOGOI MR.N BORAH MR H HOQUE MS.A BARMAN	GA, ASSAM C.G.C. MR.S BORA MS.B DAS ASSTT.S.G.I. SC, GMC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
16)	MR. A AHMED	30-07-2022	To	06-08-2022
17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022
21)	MR. S SINHA	04-08-2022	To	10-08-2022
22)	MR. R P SINGH	09-08-2022	To	23-08-2022
23)	MR D K DAS	04-08-2022	To	08-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS ON WEDNESDAY, THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
10	RSA/32/2010 WITH LCR, FIXED	KUNJALAL DAS and 2 ORS Versus SUKHADA DAS and 15 ORS	MR.K SARMA MR.D DAS	MS.T GOSWAMI

LEAVE NOTE OF ADVOCATES FOR 04/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
16)	MR. A AHMED	30-07-2022	To	06-08-2022
17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022
21)	MR. S SINHA	04-08-2022	To	10-08-2022
22)	MR. R P SINGH	09-08-2022	To	23-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CIVIL BENCH-I]

THIS BENCH WILL RISE AT 1:15 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE KALYAN RAI SURANA AND HER LORDSHIP

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 01-08-2022 TO 06-08-2022 LISTED BEFORE THIS BENCH,ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
5	MACApp./433/2022 FIXED	JUNUFA PARBIN AND 3 ORS Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	
6	MACApp./434/2022 FIXED	KHAIRUL ISLAM Versus RELIANCE GENERAL INSURANCE COMPANY LTD AND ANR	MR. A R AGARWALA	
7	MACApp./435/2022 FIXED	THE BHARATI AXA GENERAL INSURANCE CO. LTD. Versus SMTI RUNUKA DAS and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	
	WITH I.A.(Civil)/2248/2022 in MACApp./435/2022	THE BHARATI AXA GENERAL INSURANCE CO. LTD. Versus SMTI RUNUKA DAS and 2 ORS,	MR. R GOSWAMI MR. R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	
8	MACApp./436/2022 FIXED	UNITED INDIA INSURANCE CO. LTD. Versus MUSST JESMIN NEHAR and 4 ORS	MR. S S SHARMA MR.D K DAS MS L SHARMA MR. B J MUKHERJEE	
	WITH I.A.(Civil)/2260/2022 in MACApp./436/2022	UNITED INDIA INSURANCE CO. LTD. Versus MUSST. JESMIN NEHAR and 3 ORS,	MR S S SHARMA MR S S SHARMA MR. B J MUKHERJEE	
9	MACApp./437/2022	UNITED INDIA INSURANCE COMPANY LIMITED Versus MUSST MAHARJAN BIBI and 6 ORS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE MS.L SARMA	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
16)	MR. A AHMED	30-07-2022	To	06-08-2022
17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022
21)	MR. S SINHA	04-08-2022	To	10-08-2022
22)	MR. R P SINGH	09-08-2022	To	23-08-2022
23)	MR D K DAS	04-08-2022	To	08-08-2022